

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2019.**

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

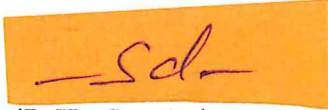
Present:

Advocate for the Petitioner

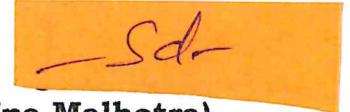
Mr. Brijesh Kumar Tamber, Mr. Vinay Singh Bisht,
Advocates for the Respondent

ORDER

For further arguments on 27th September, 2019 at 2 pm.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**